years, creating a euphoria. This is the result of absence of scientific environment. I request that proper steps be taken to intensify the research effort and increase the production of oils in our country.

(x) Non-payment of sugar cane arrears by three sugar mills of East Champaran district (Bihar) to the cane growers.

श्री कमला मिश्र मधुकर (मोतीहारी) : उपाध्यक्ष महोदय, बिहार के पूर्वी चम्पारन जिले की तीन चीनी मिलें बाराचकिया, मोतीहारी और सुगाली गन्ना उत्पादक किसानों का बकाया भुगतान नहीं कर रही हैं। इस से लाखों किसानों को अपार कठिनाइयों का सामना करना पड़ रहा है।

इन के घरों में शादी-ब्याह के लिये पैसा नहीं है। कर्ज भी समय पर नहीं मिल रहा है। सरकारी ऋणों का भुगतान ये किसान नहीं कर पा रहे हैं। अपने परिवार के गहनों को इन्हें बेचना पड़ रहा है खेती के आगे के कामों में पैसे के अभाव में प्रगति नहीं हो रही है।

बाराचकिया तथा सुगाली चीनी मिलों का पिछला बकाया भी पूरी भुगतान नहीं हुआ है।

किसान जब अन्दोलन करते हैं तो मिल राज्य सरकार के सिर पर अपना दोष थोप देती है और राज्य सरकार केन्द्र सरकार पर। इस तरह किसान बैल-तर के मारे बबूल-तर में भटक रहे हैं।

अस्तु मेरी मांग है कि केन्द्र सरकार किसानों की दुरावस्था को दूर करने में बिहार सरकार पर पर दबाव डाले या कोई दूसरी राह निकाले कि गन्ना किसानों का भुगतान अविलम्ब हो।

(xi) Refusal by Fourth Pay Commission to entertain memorandum submitted by the Sainik School Employees' Association

SHRI AJIT BAG (Serampore): Sir, I am surprised to learn that a Memorandum submitted by Sainik Schools employees Association, Satara, (MP) and Korukunda (Andhra Pradesh) etc. to the fourth Pay Commission has not been entertained on the ground that Sainik Schools are being run by autonomous bodies and hence they cannot come under the purview of the Commission. Every penny that is being spent on these schools comes either from the State Government or the Central revenue. Land, building and maintenance are the commitment of the State and the Centre both. Therefore, the *argument that are run by autonomous* bodies is untenable. In fact, Kendriya Vidyalayas are also run by so-called autonomous bodies. But the teachers and staff of these Vidyalayas enjoy all the facilities as enjoyed by the Central Government employees. Both the KVS and the Sainik Schools teach upto 10 plus 2 standards. Besides Sainik Schools have one more important task before them, i.e., to prepare students for the Defence Services. Even the concessions given on the occasion of Republic Day to the Teachers by the Education Ministry have not been extended to Sainik School teachers. I therefore urge upon the Government to allow Sainik schools to be considered by the Fourth Pay Commission and also take steps to provide Sainik School teachers right to form Association and for representing grievances collectively to the Management.

12.32 hrs.

WORKMEN'S COMPENSATION (AMENDMENT) BILL

MR. DEPUTY-SPEAKER : Now, we take up Legislative Bnsiness. The Workmen's Compensation (Amendment) Bill, 1984 is already under discussion. Yesterday, Shri Rajesh Kumar Singh was on his legs and he had not concluded his speech. The total time allotted for this Bill is 2 hours, out of which 30 minutes have already been taken. We are left with one hour and 30 minutes. I would request the hon. Members to be brief in their speeches.

श्री राजेश कुमार सिंह (फिरोजबाद) : उपाध्यक्ष महोदय, कल जो मैं इस चर्चा में भाग ले रहा था, तो मैं यह कह रहा था कि मृत्यु होने पर जो 20 हजार की रकम है, यह बहुत कम है।